



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,5th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|--|---|--|---------------------|
| - FOR FRESH ADMISSION WITH STAY/BAIL - | | | | |
| 42 | WP(C)/6594/2024 FIXED | ASSAM CHAH KARMACHARI SANGHA Versus THE STATE OF ASSAM AND ANR | MR. K N CHOUDHURY MR. S CHAKRABORTY | GA, ASSAM |
| 43 | WP(C)/555/2025 B/O | MANOHAR SARMA Versus STATE OF ASSAM AND 4 ORS | MR. S N KRISHNATRAYA | GA, ASSAM |

LEAVE NOTE OF ADVOCATES FOR 05/02/2025

| | | | | |
|-----|-------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 3) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
| 4) | MS. P DAS | 05-02-2025 | To | 28-02-2025 |
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|---|---|---|---|
| MOTION | | | | |
| 58 | WP(C)/278/2025 FIXED | SCAMEWO SCHOOL OF NURSING, GOALPARA Versus THE STATE OF ASSAM AND 5 ORS | MR. D P CHALIHA MR. U P CHALIHA MD. I AHMED | GA, ASSAM SC, HEALTH |
| 59 | WP(C)/559/2025 B/O | M/S LEISURE LANE Versus THE STATE OF ASSAM | MR B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR | SC, FINANCE SC, AGRI. DEPARTMENT SC. ASSAM SEED CORPN. |
| 60 | WP(C)/565/2025 B/O | M/S GARV ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND 4 ORS | MR B P BORAH MR H MAZUMDER MISS. J GOGOI MR. A KHANDAKAR | SC, A S C SC, AGRI. DEPARTMENT SC, FINANCE |
| 61 | WP(C)/576/2025 B/O | M/S SHAKTI CORPORATION AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR B P BORAH MR H MAZUMDER MISS. J GOGOI MR. A KHANDAKAR | SC, A S C SC, AGRI. DEPARTMENT SC, FINANCE |
| 62 | WP(C)/577/2025 B/O | M/S MAHALAXMI ENTERPRISE Versus THE STATE OF ASSAM | MR B P BORAH MR P J DUTTA MR H MAZUMDER | SC, AGRI. DEPARTMENT SC. ASSAM SEED CORPN. SC, FINANCE |
| ORDERS | | | | |
| 63 | Review.Pet./208/2024 CAVT. NO.08362/024, IN WP(C) 388/2024 (D/O), FIXED | THE COMMISSIONER AND SECRETARY Versus EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND ORS | MR. D SAIKIA MR. D P BORAH | SC, HIGHER EDU MR M J QUADIR MR S S ISLAM MR. A K HANNAN SC, HEALTH FOR CAVEATOR |
| 64 | WITH Cont.Cas(C)/561/2024 | EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND ANR. Versus SIDDHARTH SINGH, I.A.S. | MR B D DAS MR M J QUADIR MS S AHMED MR. A K HANNAN | MR. D SAIKIA MR. D P BORAH |

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LEAVE NOTE OF ADVOCATES FOR 05/02/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|--|---|--|---|
| MOTION | | | | |
| 59 | WP(C)/560/2025 B/O | DR. UPAKUL SARMAH Versus THE INDIAN INSTITUTE OF TECHNOLOGY (IIT) GUWAHATI AND 2 ORS. | MD S HOQUE MR. M DEKA MS B A AHMED | SC, IITG |
| ORDERS | | | | |
| 60 | WP(C)/3879/2020 FIXED | SURAJ KUMAR DAS AND 20 ORS. Versus THE STATE OF ASSAM AND 2 ORS. | MR. S K TALUKDAR MR. J M A CHOUDHURY MR. J LASKAR (r-1,2,5,6,8,16,17,18,20,21) MR. A B T HAQUE | SC, ELEM. EDU SC, SSA |
| 61 | WITH WP(C)/3807/2019 | TARIQUE ANWAR LASKAR AND 83 ORS. Versus THE STATE OF ASSAM AND 2 ORS | MR. K N CHOUDHURY MR. S BANIK MR. R M DEKA MR. R M DEKA MD. A H LASKAR MS N MAHANTA MS N MAHANTA N GAUTAM N GAUTAM MR. H G HAZARIKA MR. H G HAZARIKA | SC, ELEM. EDU MR. S P BHATTACHARJEE(R-2) MR. S D PURKAYASTHA (R-6) MR. S. BORA (SC, SSA, ASSAM) MS S.S.BORA (R- 6) |
| 62 | WITH WP(C)/7274/2021 | SAFATUN NESSA BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS | MR. N H LASKAR MR. T A CHOUDHURY | SC, ELEM. EDU SC, SSA |
| 63 | WITH WP(C)/5818/2023 | PRIYANKA UPADHAYAYA AND 11 ORS. Versus THE STATE OF ASSAM AND 2 ORS. | MR. K MIRA MS. L WAJEEDA | SC, ELEM. EDU SC, SSA |
| 64 | WITH WP(C)/1260/2024 | RATHI KANTA DAS AND 3 ORS Versus THE STATE OF ASSAM AND 13 ORS | MR. M DAS | SC, ELEM. EDU MR. S D PURKAYASTHA (R-4) MS S.S.BORA(R-4) SC, SSA |
| 65 | Cont.Cas(C)/430/2024 B/O | CHAN ALI SK AND 2 ORS. Versus NARAYAN KONWAR AND ANR | MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK | MR. D SAIKIA(R-2) MR. M R LASKAR(R-2) MR. P K BORAH(R-2) |

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------------------|---|---|--|--|
| WITHDRAWAL | | | | |
| 54 | Cont.Cas(C)/465/2024 B/O | KANIKA DEVI Versus GYANENDRA DEV TRIPATHI AND ANR | MR. R DEKA S I AKAND | MR. D SAIKIA (R-2,1) MR. R BORPUJARI(R-1) MS. N BORDOLOI(R-2,1) |
| MOTION | | | | |
| 55 | WP(C)/556/2025 B/O | MADAN THAPA AND 4 ORS Versus THE STATE OF ASSAM AND ORS | MR. I H SAIKIA MR. B BORAH MR. M R CHOUDHURY MR K KASHYAB | SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION. |
| ORDERS | | | | |
| 56 | WP(C)/6944/2024 FIXED | DWIPENDRA PATOWARY Versus THE UNION OF INDIA AND 10 ORS. | MR. K N CHOUDHURY MR. M DAS | GA, ASSAM SC, NHAI DY.S.G.I. SC, AEGCL |
| 57 | WP(C)/135/2025 FIXED | M/S KDG FOODS PVT LTD Versus RESERVE BANK OF INDIA AND 3 ORS | MR. S DUTTA MR. B SHARMA MR. H DAS | MR. A GANGULY (R-2) MR. M SHARMA (R-4) MR. A DHANUKA(R-2) MS. S YASMIN(R-4) |

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BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 10

[SPECIAL DIVISION BENCH]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------------------|---------------------|----------------------------|----------------------------|
|---------------------------|---------------------|----------------------------|----------------------------|

HEARING

| | | | |
|----|--|---|---|
| 19 | CRL.A(J)/7/2021 6 Y 4 M 3 D :WITH LCR 5 FILES, P.B.-3, BY SLIP | AMRIT TERANG Versus THE STATE OF ASSAM | MR. N DEKA, AMICUS CURIAE PP, ASSAM |
|----|--|---|---|

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BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL AND RFA MATTERS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------------|---|---|--|---------------------|
| MOTION | | | | |
| 60 | AB/73/2025 B/O | NAYMUDDIN SHEIKH AND 2 ORS Versus THE STATE OF ASSAM | MR. A S CHOUDHURY MR S HUSSAIN MR. F A AHMED MR A MALEK | PP, ASSAM |
| 61 | AB/218/2025 B/O | NUR KHATUN NESSA AND 3 ORS. Versus THE STATE OF ASSAM | MR S A BARBHUYAN TAWHID LASKAR A BORBHUYAN | PP, ASSAM |
| 62 | AB/224/2025 B/O | HIMANGSHU DEKA Versus THE STATE OF ASSAM | MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN | PP, ASSAM |
| ADMISSION | | | | |
| 63 | RFA/1/2025 B/O | DHANESWAR BAISHYA Versus PRABHU NATH SAHU AND ANR | MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS | |
| | WITH I.A.(Civil)/218/2025 in RFA/1/2025 | DHANESWAR BAISHYA Versus PRABHU NATH SAHU AND ANR | MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS | |
| BAIL HEARING | | | | |
| 64 | AB/2722/2024 B/O | MIZANUR RAHMAN Versus THE STATE OF ASSAM | MR S BORTHAKUR MS. S NAZNEEN MR. K M HASSAN | PP, ASSAM |
| 65 | AB/3416/2024 WITH OFFICE NOTE, FIXED | NARA BAHADUR CHETRY ALIAS NOR BAHADUR Versus THE STATE OF ASSAM | MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA | PP, ASSAM |
| 66 | AB/3432/2024 FIXED | SURAJIT DEKA Versus THE STATE OF ASSAM | MR. S CHOWDHURY MR I HUSSAIN | PP, ASSAM |

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BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
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| ADMISSION | | | | |
| 52 | WP(C)/3817/2023 FIXED | ARPITA BHATTACHARJEE Versus THE STATE OF ASSAM AND 4 ORS | MR. P D NAIR MR. A CHETRY MR G ALAM MR S R A NASER MS S GOYAL | SR. GA, ASSAM SC, GHC |

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| 4) | MS. P DAS | 05-02-2025 | To | 28-02-2025 |
| 5) | MR S K KEJRIWAL | 30-01-2025 | To | 05-02-2025 |
| 6) | MS S KEJRIWAL | 30-01-2025 | To | 05-02-2025 |
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| 10) | MR. M A CHOUDHURY | 30-01-2025 | To | 08-02-2025 |
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| 14) | DARAK ULLAH | 04-02-2025 | To | 07-02-2025 |
| 15) | MR. A SATTAR | 08-02-2025 | To | 14-02-2025 |
| 16) | MR H K MAHANTA | 06-02-2025 | To | 06-02-2025 |
| 17) | MR. N ISLAM | 05-02-2025 | To | 07-02-2025 |
| 18) | MR. B NATH | 11-02-2025 | To | 28-02-2025 |
| 19) | MR. D BORAH | 06-02-2025 | To | 17-02-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,5th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|---------------------------------------|---|--|--|
| - PRONOUNCEMENT OF JUDGEMENT / ORDER - | | | | |
| 11 | Crl.Rev.P./348/2013 | SMTI KALPANA DAS and 8 ORS. Versus THE STATE OF ASSAM and ANR. | MR.F K R AHMED MR.A H ALAMGIR | PP, ASSAM MR.C BHATTACHARYYA AMICUS CURIAE |
| DELIVERY OF ORDER | | | | |
| 12 | Bail Appln./3362/2024 | THIYAGARAJAN M Versus UNION OF INDIA | MR. M BISWAS J SINGPHO A GHOSAL S K DAS | SC, NCB |

LEAVE NOTE OF ADVOCATES FOR 05/02/2025

| | | | | |
|-----|-------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
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| 11) | MS. B M CHHETRI | 04-02-2025 | To | 28-02-2025 |
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| 14) | DARAK ULLAH | 04-02-2025 | To | 07-02-2025 |
| 15) | MR. A SATTAR | 08-02-2025 | To | 14-02-2025 |
| 16) | MR H K MAHANTA | 06-02-2025 | To | 06-02-2025 |
| 17) | MR. N ISLAM | 05-02-2025 | To | 07-02-2025 |
| 18) | MR. B NATH | 11-02-2025 | To | 28-02-2025 |
| 19) | MR. D BORAH | 06-02-2025 | To | 17-02-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,5th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-III]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------------------|---|---|--|---|
| MOTION | | | | |
| 68 | WP(C)/551/2025 B/O | WAHIDA KHANAM Versus THE STATE OF ASSAM AND 3 ORS. | MR. M KHAN MR A K DAS MS J AKTAR | SC, HEALTH |
| 69 | WP(C)/561/2025 B/O | SAURAV PRAN SHARMA Versus THE STATE OF ASSAM AND ORS | MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA | GA, ASSAM SC, EXCISE DEPTT. |
| 70 | WP(C)/562/2025 B/O | PUSHKAL GOGOI Versus THE STATE OF ASSAM AND ORS | MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA | GA, ASSAM |
| 71 | WP(C)/566/2025 B/O | MRIDUL HAZARIKA Versus THE STATE OF ASSAM AND ORS | MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA | SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM |
| 72 | WP(C)/568/2025 B/O | NILANJAL GOGOI Versus THE STATE OF ASSAM AND ORS | MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA | GA, ASSAM |
| 73 | WP(C)/572/2025 B/O | BIKASH SARMA Versus THE STATE OF ASSAM AND ORS | MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA | SC, CO OP GA, ASSAM |
| 74 | WP(C)/573/2025 B/O | ANAL JYOTI DAS Versus THE STATE OF ASSAM AND ORS | MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA | GA, ASSAM |
| 75 | WP(C)/574/2025 B/O | DHIRAJ KUMAR JAIN Versus THE STATE OF ASSAM AND ORS | MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA | GA, ASSAM |
| ORDER (STAY VACATING) | | | | |
| 76 | I.A.(Civil)/216/2025 (CONNECTED WITH ITEM NO.4 IN THE DAILY LIST), B/O in WP(C)/290/2025 | MANASH JYOTI BORAH Versus TANBIR YUSUF AHMED AND ORS | ABHIJIT DEY | GA, ASSAM MR. P J SAIKIA MR. R K MAHANTA |

ADMISSION

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LEAVE NOTE OF ADVOCATES FOR 05/02/2025

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| | | | | |
|-----|-------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,5th February 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------------|--|--|--|--|
| MOTION (BA) | | | | |
| 53 | Bail Appln./211/2025 FIXED | SRI PRASANTA KAKATI AND 2 ORS. Versus THE STATE OF ASSAM | MR. L GOGOI | SPECIAL PP ASSAM |
| MOTION | | | | |
| 54 | AB/219/2025 B/O | ABHISHEK KAR Versus THE STATE OF ASSAM | MR A K AZAD MR A H SARKAR | PP, ASSAM |
| ADMISSION | | | | |
| 55 | Crl.Pet./920/2022 WITH LCR 2 FILES, (SCANNED COPY), B/O | SELIM UDDIN CHOUDHURY AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. | MR. P K MUNIR MR. A GAYAN | MR. S ROY MR. M H LASKAR M. HOSSAIN PP, ASSAM |
| BAIL HEARING (BA) | | | | |
| 56 | Bail Appln./2823/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, B/O | ROFIQUL ISLAM Versus THE STATE OF ASSAM | MR S H SIKDAR MR. S HAQUE MD IMRAN | MS. M K BROWN, (AMICUS CURIAE, R2) PP, ASSAM |
| 57 | Bail Appln./3539/2024 WITH CASE RECORD (SCANNED COPY), B/O | MAJIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR. | MRS S RAHANA MR. A M AHMED B DAS | MR. I U CHOWDHURY (R-2) PP, ASSAM |
| 58 | Bail Appln./3556/2024 WITH CASE RECORD (SCANNED COPY), B/O | PARITUSH GHOSH @ PARITUSH GHOSE Versus THE STATE OF ASSAM AND ANR. | MR. A PARAMANIK P. KALITA | MR. A AHMED (Legal Aid Counsel, R-2) PP, ASSAM |
| 59 | Bail Appln./3799/2024 WITH CASE RECORD (SCANNED COPY), FIXED | SUMI BORAH Versus THE STATE OF ASSAM | MR. S MUNIR MR P KALITA MR K HUSSAIN | PP, ASSAM |
| 60 | Bail Appln./184/2025 WITH CASE RECORD AND CASE DIARY(SCANNED COPY) FIXED WITH | ASHAN ALI @ ASANALI Versus THE STATE OF ASSAM | MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR | PP, ASSAM |
| 61 | Bail Appln./3937/2024 | BIMAL RABHA AND ANR Versus THE STATE OF ASSAM | MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR | PP, ASSAM |
| 62 | WITH Bail Appln./118/2025 | JAHIDUL ISLAM Versus THE STATE OF ASSAM | MR N J DAS | PP, ASSAM |

BAIL HEARING

63 [AB/114/2025](#)
WITH OFFICE NOTE, FIXED

ANIL CHANDRA NATH
Versus
THE STATE OF ASSAM

N SARMAH
MR. N ISLAM
MR M J QUADIR
MS. L WAJEEDA
MR. A K HANNAN

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/02/2025

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| | | | | |
|-----|-------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CIVIL BENCH-I]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------------------|---------------------|----------------------------|----------------------------|
|---------------------------|---------------------|----------------------------|----------------------------|

ORDERS

| | | | |
|----|--|-------------------------------------|---------------------------------|
| 51 | Mat.App./7/2022 WITH LCR, FIXED | XXXXXXX Versus XXXXXXX | MR G N SAHEWALLA MR. B C DAS |
|----|--|-------------------------------------|---------------------------------|

LEAVE NOTE OF ADVOCATES FOR 05/02/2025

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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[CIVIL BENCH-III, IV AND V]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--|--|---|--|
| ADMISSION | | | | |
| 62 | WP(C)/521/2024 | M/S BIVA BAKERS Versus THE UNION OF INDIA AND 5 ORS | MS N SAIKIA MR A SAIKIA | MR. D C BORAH (R-1) MR G DAS (R-4) DY.S.G.I. SC, INDUSTRIES AND COMMERCE |
| 63 | WP(C)/4011/2024 | SAYEED HUSSAIN MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS | MR F A LASKAR MR. D H MOZUMDER | SC, APDCL |
| ORDERS | | | | |
| 64 | WP(C)/2720/2024 B/O | RENU GHATOWAR AND 14 ORS Versus THE UNION OF INDIA AND 11 ORS | MR S NEOGI MR. N J KHATANIAR PRAKASH BORAH | GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC SC, PWD |
| 65 | I.A.(Civil)/3962/2024 FIXED in WP(C)/1648/2023 | XADOU GUWAHATI MOTOR CHALITA RICKSHAW CHALAK UNION AND 9 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. A R BHUYAN MR N Z CHOUDHURY MR S ABDULLAH | GA, ASSAM SC, TRANSPORT SC, GMC |
| | WITH WP(C)/1648/2023 | XADOU GUWAHATI MOTOR CHALITA RICKSHAW CHALAK UNION AND 9 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. A R BHUYAN MR N Z CHOUDHURY MR S ABDULLAH | GA, ASSAM SC, TRANSPORT SC, GMC |
| | WITH WP(C)/1430/2023 | GUWAHATI WELFARE ASSOCIATION FOR RICKSHAW DRIVERS Versus THE STATE OF ASSAM AND 6 ORS | MR. P K ROYCHOUHDURY MR. R SARMA MS. J TAMULI | GA, ASSAM SC, TRANSPORT SC, GDD SC, GMC |
| 67 | WP(C)/5101/2024 B/O | SRABONI GHOSH Versus THE HAILAKANDI MUNICIPAL BOARD AND 4 ORS | MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA | GA, ASSAM MR. A H ALAMGIR (R-5) |
| 68 | WP(C)/162/2025 WITH OFFICE NOTE, FIXED | MD. ABDUL HAMID Versus THE STATE OF ASSAM AND 4 ORS | MR. K SINGHA W AKHTAR M DEVI | GA, ASSAM SC, GMC |

HEARING

| | | | | |
|----|--|--|--|--|
| 69 | WP(C)/6117/2017 FIXED, BY SLIP | MAHENDRA BORAH Versus THE STATE OF ASSAM AND 5 ORS | MR.U K GOSWAMI MS.A TALUKDAR MR.D K SHARMA MR.H BORAH | GA, ASSAM MR.B GOGOI SC, FINANCE SC, HEALTH |
| 70 | WP(C)/314/2024 FIXED AT 2:00 PM , BY SLIP | NURTAZUL HOQUE AND 86 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR. M I HUSSAIN MS. P AHMED SK ABDULLAH MR S ISLAM | GA, ASSAM SC, FOREST |
| 71 | WP(C)/4885/2024 FIXED | UJJWAL KANTI PANDIT Versus THE UNION OF INDIA AND 5 ORS | DR G J SHARMA MS. K BHATTACHARYYA MS B BORA | DY.S.G.I. |

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LEAVE NOTE OF ADVOCATES FOR 05/02/2025

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| | | | | |
|-----|-------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
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| 19) | MR. D BORAH | 06-02-2025 | To | 17-02-2025 |



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST -I]

[FOR WEDNESDAY, THE 5TH DAY OF FEBRUARY, 2025]

[AT 02:00 PM]

BEFORE

HON'BLE MR. JUSTICE PARTHIVJYOTI SAIKIA

[COURT NO: 11]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 2:00 PM FROM THE PRINCIPAL SEAT**]

BAIL HEARING

| | | | |
|--|--|----------------------------|----------|
| 1. AB 109/2024 (FIXED WITH CASE DIARY) | NANGRAM TADO VERSUS THE STATE OF AP | TABIT TAPAK ASO DALBONG | PP OF AP |
|--|--|----------------------------|----------|



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST -I]

[FOR WEDNESDAY, THE 5TH DAY OF FEBRUARY, 2025]

BEFORE

HON'BLE MRS. JUSTICE MALASRI NANDI

[COURT NO: 15]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE AIZAWL BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT**

**THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II,
IF TIME PERMITS]**

ORDERS

- | | | | | |
|----|---|--|--|--------------------------|
| 1. | BAIL APPLN. 1/2025 (FIXED FOR 05/02/2025) WITH LCR(PHOTOCOPY) | PROLOY DAS VERSUS THE STATE OF MIZORAM R/B THE SECRETARY TO GOVT. OF MIZORAM, HOME DEPT. | MR. A.R. MALHOTRA MS.LALRAMENGMAWII | P.P./ADDL.PP, MIZORAM |
| | WITH I.A.(CRL.) 3/2025 IN BAIL APPLN. 1/2025 | MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD. VERSUS THE STATE OF MIZORAM AND ANR. | MR. C ZORAMCHHANA MS RK LALRINSANGI MR. LALVENSANGA MS. LALRUATFELI | P.P./ADDL.PP, MIZORAM |
| 2. | BAIL APPLN. 2/2025 (FIXED FOR 05/02/2025) WITH LCR(PHOTOCOPY) | YOGESH SARDA VERSUS THE STATE OF MIZORAM R/B THE SECRETARY TO GOVT. OF MIZORAM, HOME DEPT. | MR. A.R. MALHOTRA MS FABY LALRINNINGI MS.LALRAMENGMAWII | P.P./ADDL.PP, MIZORAM |
| | WITH I.A.(CRL.) 4/2025 IN BAIL APPLN. 2/2025 | MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD. VERSUS THE STATE OF MIZORAM AND ANR. | MR. C ZORAMCHHANA MS RK LALRINSANGI MR. LALVENSANGA MS. LALRUATFELI | P.P./ADDL.PP, MIZORAM |